

*S 205*

Before the National Green Tribunal  
Principal Bench, New Delhi



*B. Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

In the matter of

**Original Application No. 693/2023**

News Item titled "Pollution Control Boards are the weak link"  
appearing in Deccan Herald dated 24.10.2023

Status Report in the form of an affidavit affirmed on behalf of  
the Tripura State Pollution Control Board

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19 DEC 2025

  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

**Before the National Green Tribunal  
Principal Bench, New Delhi**

**In the matter of**

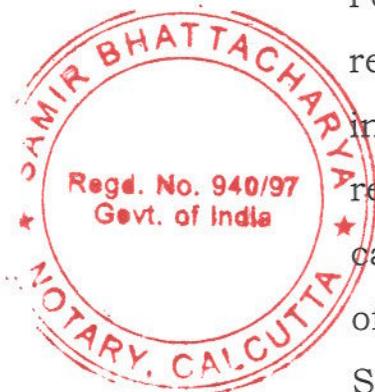
**Original Application No. 693/2023**

News Item titled "Pollution Control Boards are the weak link"  
appearing in Deccan Herald dated 24.10.2023

Status Report in the form of an affidavit affirmed on behalf of  
the Tripura State Pollution Control Board

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing  
at P.O.-Noagaon, Krishnanagar-799006, Police Station- New  
Capital Complex, Agartala, District- West Tripura, State -  
Tripura, aged about 50 years, by occupation- Service at a  
statutory organization, do hereby solemnly affirm and submit  
before this Hon'ble Tribunal as follows: -

1. I am the Member Secretary of the Tripura State Pollution  
Control Board ("TSPCB" in short). In compliance with the  
previous direction of the Hon'ble Tribunal dated  
28.01.2015 a Status Report in the form of an affidavit on  
behalf of the TSPCB has been filed and the same has  
been paginated with running pagination from page No.  
4338 to page No. 4353. However, as the Hon'ble Tribunal  
by the order dated 14.10.2025 was pleased to direct the  
Pollution Control Boards of the States to file status  
reports; the answering deponent begs to submit the  
instant affidavit in addition to the previous affidavit  
regarding the issues of infrastructure, resources and  
capacity of the TSPCB by placing full reliance upon  
official records. In my official capacity as the Member  
Secretary of the TSPCB, I am competent to affirm  
affidavit on behalf of the TSPCB and I am otherwise  
competent to affirm an affidavit.



*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

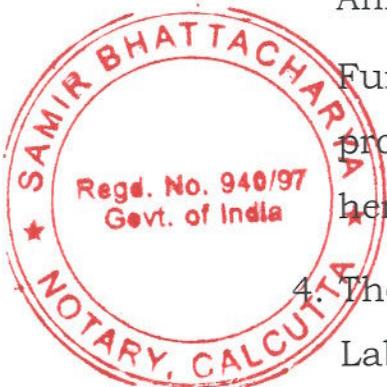
2. At present, the Tripura State Pollution Control Board has 29 sanctioned posts and among those, 9 posts are vacant. The aforementioned vacancy positions where nine posts remained vacant out of twenty-nine sanctioned posts as on November, 2025 and it has been communicated to the CPCB. It was categorically mentioned by the TSPCB before the CPCB that due to change in recruitment policy of the Government of Tripura the recruitment could not be carried out. However, the process of preparation of Fresh Recruitment Rules/Amendment of existing Recruitment Rules has been completed as per the new recruitment policy of the State Government. The Recruitment Rules is under process of obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the Recruitment Rules.

3. For securing NABL accreditation for its central laboratory at Agartala the TSPCB is in the process of procuring necessary laboratory equipment by way of tendering process. The agency engaged by the TSPCB for this purpose, viz. the Calibre Management Solutions, is providing consultancy services to the TSPCB for securing the NABL accreditation.

Copies of certain documents showing the tendering process are annexed herewith and collectively marked as Annexure "R-1".

Further, copies of the Supply Order of the recently procured laboratory equipment are also enclosed herewith and collectively marked as Annexure "R-2"

4. The TSPCB has already submitted the details of the Laboratory Infrastructure, Vacancy Position and status of obtaining NABL Accreditation of the Laboratories to the Central Pollution Control Board.



*Bishu Karmakar*  
 (DR. BISHU KARMAKAR)  
 Member Secretary,  
 TSPCB, Agartala.

A copy of the said status report is enclosed herewith and marked as Annexure "R-3".

5. Further, the Tripura State Pollution Control Board has taken initiatives for creation of additional posts for strengthening of the monitoring capacity. In this regard, proposal has been sent to the State Government.
6. The answering deponent craves leave to rely upon the previous status report at the time of hearing.
7. The deponent humbly craves leave of the Hon'ble Tribunal to submit any other documents by way of supplementary affidavits for clarifying any matter which may require further elucidation.
8. This affidavit is made bona fide and for the ends of justice.
9. The statements made in the paragraphs 1 to 8 hereinabove are true to the best of my knowledge and the rest are my humble submissions before the Hon'ble Tribunal.

Prepared in my Office

*Amab Roy*  
 Advocate  
 Enrolment No. WB/1335/2011

The Deponent is identified

by me & identified by me  
 (DR. BISHU KARMAKAR)  
 Member Secretary,  
 TSPCB, Agartala.  
 Advocate

*Amab Roy*  
 Advocate

NOTARY

Solemnly Affirmed and  
 Declared before me U/S 139  
 CPC, U/S 297 (C) CrPC



*19.12.25* Notary  
 Samir Bhattacharya  
 Notary Govt. of India  
 Regd. No. 940/97  
 City Civil Court, Calcutta

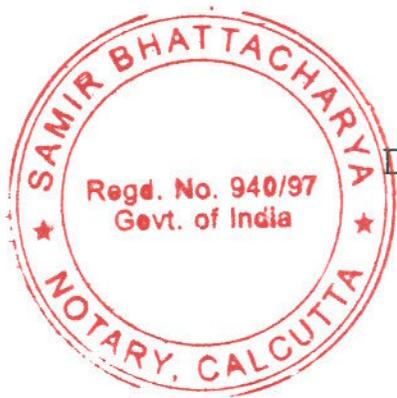
19 DEC 2025

*Bishu Karmakar*  
 DR. BISHU KARMAKAR  
 Member Secretary,  
 TSPCB, Agartala.

### VERIFICATION

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 50 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am holding the post of Member Secretary of the Tripura State Pollution Control Board at its office 'Parivesh Bhawan' at Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and in my official capacity I am well acquainted with the facts and circumstances of the present case and also that the statements made in paragraphs 1 to 8 hereinabove are true to the best of my knowledge and the rest are my humble submissions before the Hon'ble Tribunal. I have not suppressed any material facts. I am competent to sign this Verification.

I signed this verification on this the 10<sup>th</sup> day of December, 2025 at the office of the TSPCB at Agartala.

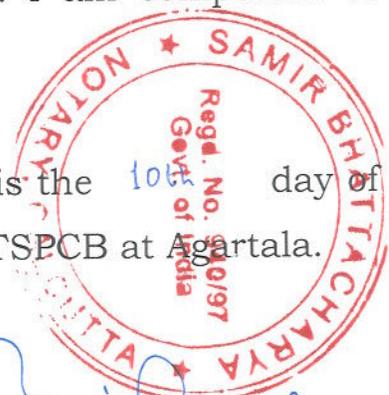


Prepared in my office

*Amab Ray*

Advocate

Enrolment No. WB/1335/2011



Signature of the deponent

*Bishu Karmakar*  
 (DR. BISHU KARMAKAR)  
 Member Secretary,  
 TSPCB, Agartala.

Identified by me.

*Amab Ray*  
 Advocate



# TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)  
Department of Science Technology & Environment

No.F.19(27)/TSPCB/2015/ 8696 - 8700

December 30, 2024

To  
The CALIBER MANAGEMENT SOLUTIONS  
House No.-70, Flat No-2B, 2nd floor  
Opp. Sankardev Kalakhetra, Panjabari Road  
Guwahati-781037, Assam, India

ANNEXURE-R-1

**Sub:** Work Order-reg.

**Name of the work:** Providing consultancy services to obtain certificate of NABL accreditation (ISO-17025) for existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

**Ref::** Your quotation dated 10/12/2024 towards e-Tender No. 2024\_TSPCB\_50509\_3 dated 28/10/2024.

Sir,

With reference to the subject cited above, I would like to inform you that the Competent Authority of Tripura State Pollution Control Board has accepted your negotiated quoted rate amounting to **Rs.9,95,000/- (Rupees nine lakh ninety five thousand) only** for providing consultancy services to obtain certificate of NABL accreditation (ISO-17025) for existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

Now, you are requested to start execution of the work immediately in consultation with Sri Gautam Ghosh, Jr. Scientist TSPCB as per the rate, terms & conditions mentioned in the table below.

Sl. No.	Description	Amount (in Rs.)
1.	Scope of the service- <ul style="list-style-type: none"> <li>▪ Awareness of NABL Documentation</li> <li>▪ Training and Indicator Monitoring</li> <li>▪ Internal Audit</li> <li>▪ Prepare Quality Manual (Policy Document)</li> <li>▪ Prepare Procedure Manual</li> <li>▪ Prepare Safety Manual</li> <li>▪ Training on essential topics of NABL</li> <li>▪ Indicator Monitoring</li> <li>▪ Finalization of documents and verifying it contents</li> <li>▪ Gap closure</li> <li>▪ Corrective and preventative action</li> <li>▪ Applying for NABL Accreditation for the required parameters in consultation with TSPCB.</li> </ul>	
2.	Consultancy fees	Rs.9.95.000/-

(Rupees nine lakh ninety five thousand) only

ofc  
Page-1/2

B. Ghosh

Address :  
**PARIVESH BHAWAN**  
Pandit Nehru Complex, Gorkhabasti,  
PO : Kunjaban, Agartala, West Tripura - 790 006

website :  
[www.tspcb.tripura.gov.in](http://www.tspcb.tripura.gov.in) / [trpenvis.nic.in](http://trpenvis.nic.in)  
e-mail :

Contact :  
Chairman : 0381 - 2322462  
Member Secretary :



3. **Terms and Conditions:**

- a) Job for the Accreditation shall be completed within Six (6) months.
- b) Registration fee for NABL Accreditation shall be paid by the Board directly to the NABL Accreditation body.
- c) Cost for the Calibration of Laboratory Equipments, Procurement of reference standards etc. shall be borne by the Board.
- d) Prior information should be given for planning audit.
- e) Payment will be made only after completion of work (part) as mentioned in your proposal for which a bill in duplicate should be submitted to the Member Secretary, Tripura State Pollution Control Board for payment.

4. You are also requested to execute a formal agreement on Stamp Paper to the value of Rs.200/- (to be paid by the tenderer) with Tripura State Pollution Control Board within 13<sup>th</sup> January, 2025. The specimen form of agreement paper will be supplied by this office.

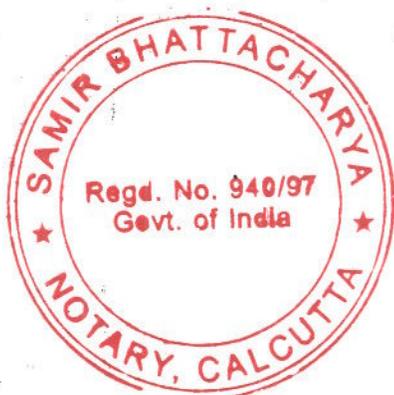
5. The first installment i.e., 30% payment will be made on completion of primary assessment work on production of Bill/Tax Invoice. The final installment i.e., rest 70% only after obtaining NABL accreditation certificate for the existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

Yours sincerely,

*Bishu Karmakar*  
(Dr. Bishu Karmakar)  
Member Secretary

**Copy to:-**

1. PA to the Chairman for kind information of the Chairman, Tripura State Pollution Control Board
2. The Head of Office, Tripura State Pollution Control Board for information.
3. The DDO, Tripura State Pollution Control Board for information.
4. Sri Gautam Ghosh, Jr. Scientist, TSPCB for information.



## TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)

Department of Science Technology &amp; Environment

8

No.F.19 (12)/TSPCB/2022/5663 - 68

November 01, 2025

TO  
TESTO INDIA PRIVATE LIMITED,  
PLOT NO.23, SIND SOCIETY, BANER, ROAD,  
AUNDH, PUNE-411007

ANNEXURE-R2

Sub: Purchase order for supply, installation and commissioning of  
Hygrometer (02 no's) and Thermocouple (02 no's) -reg.

Ref: Our e-tender No.F.19(27)/TSPCB/INSTRUMENTS/2025/2885,  
dated 10/06/2025.

Sir,

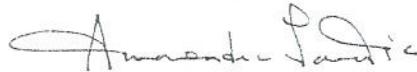
With reference to the above, I would like to inform you that your quoted rate for supply of Hygrometer (02 no's) and Thermocouple (02 no's) has been accepted by the Competent Authority of TSPCB, dated 28/10/2025.

Sl. No.	Item	Make / Model	Quantity	Unit price with tax	Amount
1.	Hygrometer	Make: - Testo Model: 625	02	Rs. 28,344/-	Rs. 56,668/-
2.	Thermocouple	Make: - Testo Model: - 835-T2	02	Rs. 95,279/-	Rs. 1,90,558/-
<b>Total</b>					<b>2,47,226/-</b>

(Rupees two lakhs forty-seven thousand two hundred twenty-six) only.

*N.B: Details of Technical specifications of the instrument, spares and accessories are attached in Annexure-I.*

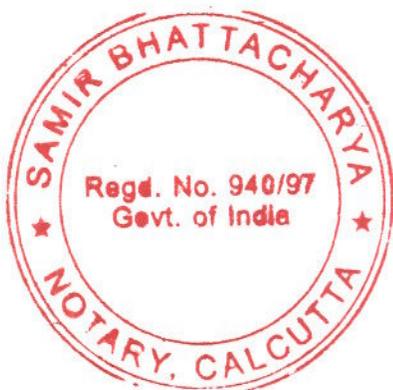
2. You are requested to supply and install above stated Instruments/ equipment to the office of the Tripura State Pollution Control Board at Parivesh Bhawan, Gurkhabasti, Agartala in consultation with Dr. Rajib Paul, JSA (9612248756) Tripura State Pollution Control Board who will certify the successful installation and satisfactory performance of the supplied items.



Address :  
PARIVESH BHAWAN  
Sindhu Nehru Complex, Gorkhabasti,  
Kunjaban, Agartala, West Tripura - 799 006

website :  
www.tspcb.tripura.gov.in / trpemis.nic.in  
e-mail :  
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :  
Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
OCMS Help Desk : 0381 - 2328792



**Terms and conditions:**

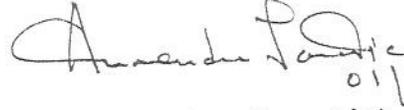
- i) Supply items should be made as per the specifications and in good conditions.
- ii) An order acknowledgement should be sent directly to this office on receipt of this purchase order by email ([tripuraspcb@gmail.com](mailto:tripuraspcb@gmail.com)).
- iii) **CONSIGNEE:** The Member Secretary, Tripura State Pollution Control Board, Parivesh Bhawan, P. N. Complex, Gorkhabasti, Agartala, West Tripura -799006.
- iv) The items defective/ damaged on any account will not be entertained under any circumstances.
- v) Installation & demonstration of the supplied items shall have to be made free of cost at the site.
- vi) **TRAINING:** One week training on operation, maintenance & troubleshooting aspects of the instruments to be provided to the scientific staffs at TSPCB, Agartala at the time of installation.
- vii) **PAYMENT:** 90% payment shall be paid against delivery, installation and satisfactory performance of all items and balance 10% will be processed for payment maximum 30 (thirty) days from the date of successful installation and acceptance of ordered goods by a duly constituted Technical Committee at Tripura State Pollution Control Board.
- viii) Bills, Warranty certificates etc. in triplicate should be submitted after successful supply, installation & commissioning of mentioned item along with challan on completion of supply.
- ix) The firm is responsible to submit the taxes/GST to the account of Government from own arrangement.
- x) **WARRANTY:** The warranty shall remain valid for a period of three years from the date of successful installation and satisfactory performance of the Instrument, Calibrator and Printer by the board.
- xi) **DATE OF DELIVERY:** 4 to 6 weeks after receiving this order.
- xii) **PENALTY:** M/s Arihant Trading Corporation, Marwari Colony, New Bahadurpur, Rajendra Nagar Road No-13B, Patna-800016 should confirm whether the above shipment is made by their principal within the delivery period stipulated. Otherwise, penalty at the rate of 10% P.A on the value of goods for everyday of delay beyond the time schedule till the date of shipment will be charged extra.

*Amarendra Pandey*



- xiii) The other term and conditions mentioned in the Tender document shall be in force.

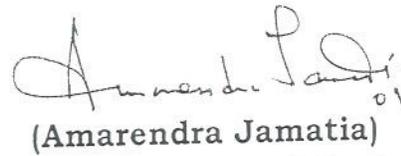
Yours sincerely

  
01/11/2025

(Amarendra Jamatia)  
Asstt. Environmental Engineer  
& Head of Office, TSPCB

Copy to:

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Member Secretary, Tripura State Pollution Control Board.
- iii) DDO, Tripura State Pollution Control Board.
- iv) Accountant, Tripura State Pollution Control Board.
- v) Cashier, Tripura State Pollution Control Board.

  
01/11/2025

(Amarendra Jamatia)  
Asstt. Environmental Engineer  
& Head of Office, TSPCB





# TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)  
Department of Science Technology & Environment

11

No.F.19 (12)/TSPCB/2022/5657 - 62

November 01, 2025

TO  
ANP ENGINEERING COMPANY  
310, 3RD FLOOR, OAHFEO PRIME  
WP502/2, SHIV MARKET, ASHOK VIHAR, NEW DELHI

**Sub: Purchase order for supply, installation and commissioning of Flue Gas Analyser -reg.**

**Ref: Our e-tender No.F.19(27)/TSPCB/INSTRUMENTS/2025/2885, dated 10/06/2025.**

Sir,

With reference to the above, I would like to inform you that your quoted rate for supply of 35 (thirty-five) numbers of Sound Level Meter (Class-2) has been accepted by the Competent Authority of TSPCB, dated 28/10/2025.

Sl. No.	Item	Make / Model	Quantity	Unit price with tax	Amount
1.	Flue Gas Analyzer	Make: - ECOM Germany Model: - ECOM "D"	02	Rs. 11,15,100/-	Rs. 22,30,200/-
<b>Total</b>					<b>22,30,200/-</b>

(Rupees twenty-two lakhs thirty thousand two hundred) only.

*N.B: Details of Technical specifications of the instrument, spares and accessories are attached in Annexure-I.*

2. You are requested to supply and install above stated Instruments/ equipment to the office of the Tripura State Pollution Control Board at Parivesh Bhawan, Gurkhabasti, Agartala in consultation with Dr. Rajib Paul, JSA, Tripura State Pollution Control Board who will certify the successful installation and satisfactory performance of the supplied items.

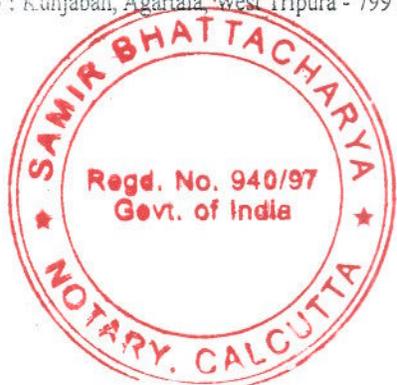
### Terms and conditions:

- Supply items should be made as per the specifications and in good conditions.
- An order acknowledgement should be sent directly to this office on receipt of this purchase order by email ([tripuraspcb@gmail.com](mailto:tripuraspcb@gmail.com)).

Address :  
PARIVESH BHAWAN  
Pandit Nehru Complex, Gorkhabasti,  
PO : Kunjaban, Agartala, West Tripura - 799 006

website :  
[www.tspcb.tripura.gov.in](http://www.tspcb.tripura.gov.in) / [trpervis.nic.in](http://trpervis.nic.in)  
e-mail :  
[tripuraspcb@gmail.com](mailto:tripuraspcb@gmail.com) / [hoospcb-tr@gov.in](mailto:hoospcb-tr@gov.in)

Contact :  
Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
OCMS Help Desk : 0381 - 2328792



- iii) **CONSIGNEE:** The Member Secretary, Tripura State Pollution Control Board, Parivesh Bhawan, P. N. Complex, Gorkhabasti, Agartala, West Tripura -799006.
- iv) The items defective/ damaged on any account will not be entertained under any circumstances.
- v) Installation & demonstration of the supplied items shall have to be made free of cost at the site.
- vi) **TRAINING:** One week training on operation, maintenance & troubleshooting aspects of the instruments to be provided to the scientific staffs at TSPCB, Agartala at the time of installation.
- vii) **PAYMENT:** 90% payment shall be paid against delivery, installation and satisfactory performance of all items and balance 10% will be processed for payment maximum 30 (thirty) days from the date of successful installation and acceptance of ordered goods by a duly constituted Technical Committee at Tripura State Pollution Control Board.
- viii) Bills, Warranty certificates etc. in triplicate should be submitted after successful supply, installation & commissioning of mentioned item along with challan on completion of supply.
- ix) The firm is responsible to submit the taxes/GST to the account of Government from own arrangement.
- x) **WARRANTY:** The warranty shall remain valid for a period of three years from the date of successful installation and satisfactory performance of the Instrument, Calibrator and Printer by the board.
- xi) **DATE OF DELIVERY:** 4 to 6 weeks after receiving this order.
- xii) **PENALTY:** M/s Arihant Trading Corporation, Marwari Colony, New Bahadurpur, Rajendra Nagar Road No-13B, Patna-800016 should confirm whether the above shipment is made by their principal within the delivery period stipulated. Otherwise, penalty at the rate of 10% P.A on the value of goods for everyday of delay beyond the time schedule till the date of shipment will be charged extra.
- xiii) **PERFORMANCE SECURITY:** The Supplier within thirty (30) days from the date of notification of award shall furnish a Bank Guarantee from a reputed Indian or Foreign Commercial bank having license to do business in India to the Board in line with the enclosed form towards performance guarantee for an amount equal to ten (10) percent of the total Price of award for faithful and due fulfilment by the Supplier of all obligations under the terms and conditions laid down herein. The bank guarantee should remain valid up to forty-five (45) days after the expiry of warranty period as specified herein.

*Amund Saita*



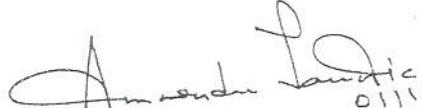
- xiv) The other term and conditions mentioned in the Tender document shall be in force.

Yours sincerely

  
(Amarendra Jamatia)  
Asstt. Environmental Engineer  
& Head of Office, TSPCB

Copy to:

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Member Secretary, Tripura State Pollution Control Board.
- iii) DDO, Tripura State Pollution Control Board.
- iv) Accountant, Tripura State Pollution Control Board.
- v) Cashier, Tripura State Pollution Control Board.

  
(Amarendra Jamatia)  
Asstt. Environmental Engineer  
& Head of Office, TSPCB





# TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)  
Department of Science Technology & Environment

14

No.F.19 (12)/TSPCB/2022/5651-56

November 01, 2025

TO

ZENITH INDIA

GURURCHARAN HEIGHT ULUBARI KAMRUP

METRO PALTANBAZAR, GUWAHATI-781008

Sub: Purchase order for supply, installation and commissioning of  
Multiphotometer, pH meter and Conductivity Meter -reg.

Ref: Our e-tender No.F.19(27)/TSPCB/INSTRUMENTS/2025/2885,  
dated 10/06/2025.

Sir,

With reference to the above, I would like to inform you that your quoted rate for supply of Multiphotometer (01 No), pH meter (02 no's) and Conductivity Meter (02 no's) has been accepted by the Competent Authority of TSPCB, dated 28/10/2025.

Sl. No.	Item	Make / Model	Quantity	Unit price with tax	Amount
1.	Multiphotometer	Make: - Merck Life Sciences Pvt. Ltd Model: Prove 300 plus	01	Rs. 5,22,389/-	Rs. 5,22,389/-
2.	pH Meter	Make: - Merck Life Sciences Pvt. Ltd Model: - InoLab pH 7110	02	Rs. 1,33,068/-	Rs. 2,66,136/-
3.	Conductivity Meter	Make: - Merck Life Sciences Pvt. Ltd Model: - InoLab Cond 7110	02	Rs.1,83,610/-	Rs. 3,67,220/-
Total					11,55,745/-

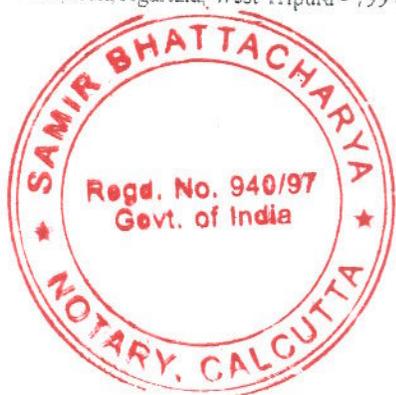
(Rupees eleven lakhs fifty-five thousand seven hundred forty-five) only.

**N.B: Details of Technical specifications of the instrument, spares and accessories are attached in Annexure-I.**

Address :  
PARIVESH BHAWAN  
Jyoti Nehru Complex, Gorkhabasti,  
Kamajasan, Agartala, West Tripura - 799 006

website :  
www.tspcb.tripura.gov.in / trpervis.nic.in  
e-mail :  
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :  
Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
OCMS Help Desk : 0381 - 2328792



2. You are requested to supply and install above stated Instruments/ equipment to the office of the Tripura State Pollution Control Board at Parivesh Bhawan, Gurkhabasti, Agartala in consultation with Dr. Rajib Paul, JSA, (9612248756) Tripura State Pollution Control Board who will certify the successful installation and satisfactory performance of the supplied items.

**Terms and conditions:**

- i) Supply items should be made as per the specifications and in good conditions.
- ii) An order acknowledgement should be sent directly to this office on receipt of this purchase order by email ([tripuraspcb@gmail.com](mailto:tripuraspcb@gmail.com)).
- iii) **CONSIGNEE:** The Member Secretary, Tripura State Pollution Control Board, Parivesh Bhawan, P. N. Complex, Gorkhabasti, Agartala, West Tripura -799006.
- iv) The items defective/ damaged on any account will not be entertained under any circumstances.
- v) Installation & demonstration of the supplied items shall have to be made free of cost at the site.
- vi) **TRAINING:** One week training on operation, maintenance & troubleshooting aspects of the instruments to be provided to the scientific staffs at TSPCB, Agartala at the time of installation.
- vii) **PAYMENT:** 90% payment shall be paid against delivery, installation and satisfactory performance of all items and balance 10% will be processed for payment maximum 30 (thirty) days from the date of successful installation and acceptance of ordered goods by a duly constituted Technical Committee at Tripura State Pollution Control Board.
- viii) Bills, Warranty certificates etc. in triplicate should be submitted after successful supply, installation & commissioning of mentioned item along with challan on completion of supply.
- ix) The firm is responsible to submit the taxes/GST to the account of Government from own arrangement.
- x) **WARRANTY:** The warranty shall remain valid for a period of three years from the date of successful installation and satisfactory performance of the Instrument, Calibrator and Printer by the board.
- xi) **DATE OF DELIVERY:** 4 to 6 weeks after receiving this order.
- xii) **PENALTY:** M/s Arihant Trading Corporation, Marwari Colony, New Bahadurpur, Rajendra Nagar Road No-13B, Patna-800016 should confirm whether the above shipment is made by their principal within the delivery period stipulated. Otherwise, penalty at the rate of 10% P.A on the value of goods for everyday of delay beyond the time schedule till the date of shipment will be charged extra.

*Amarendra Paul*



- xiii) **PERFORMANCE SECURITY:** The Supplier within thirty (30) days from the date of notification of award shall furnish a Bank Guarantee from a reputed Indian or Foreign Commercial bank having license to do business in India to the Board in line with the enclosed form towards performance guarantee for an amount equal to ten (10) percent of the total Price of award for faithful and due fulfilment by the Supplier of all obligations under the terms and conditions laid down herein. The bank guarantee should remain valid up to forty-five (45) days after the expiry of warranty period as specified herein.
- xiv) The other term and conditions mentioned in the Tender document shall be in force.

**Yours sincerely**

*Amarendra Jamatia* 01/11/2025

**(Amarendra Jamatia)**  
**Asstt. Environmental Engineer**  
**& Head of Office, TSPCB**

**Copy to:**

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Member Secretary, Tripura State Pollution Control Board.
- ✓ iii) DDO, Tripura State Pollution Control Board.
- iv) Accountant, Tripura State Pollution Control Board.
- v) Cashier, Tripura State Pollution Control Board.

*Amarendra Jamatia* 01/11/2025

**(Amarendra Jamatia)**  
**Asstt. Environmental Engineer**  
**& Head of Office, TSPCB**



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ANNEXURE-R3

**STATUS REPORT  
OF  
TRIPURA STATE POLLUTION CONTROL BAORD**

**IN THE MATTER OF OA NO. 693/2023  
ORDER DATED 14.10.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL**



**Submitted by**

**TRIPURA STATE POLLUTION CONTROL BAORD**



Annexure-1**PART A: STATUS OF FILLING OF VACANT POSTS**

S. No	Name of State Pollution Control Board / Pollution Control Committee	Category of post	Sanctioned	Filled posts as on 30.11.2025	Vacancy as on 30.11.2025	Details of vacancies in number as on 30.11.2025			Total
						a) Direct:	b) Promotion:	c) Deputation:	
1	Tripura State Pollution Control Board	Scientific	12	9	3	a) Direct:	2		3
						b) Promotion:	1		
						c) Deputation:	0		
		Engineering	8	6	2	a) Direct:	1		2
						b) Promotion:	1		
						c) Deputation:	0		
		Administration	9	5	4	a) Direct:	3		4
						b) Promotion:	1		
						c) Deputation:	0		

**Specific remarks, if any: Details of vacancies (Nos)**

The Tripura State Pollution Control Board has total 29 nos of Sanctioned Post and presently 9 posts are lying vacant. It may kindly be noted that presently the vacant posts have been increased due to superannuation of few employees. The State Board has taken all necessary initiatives for filling up of the Posts and the aforesaid posts will be filled up following all the statutory norms.

It is further submitted that, during 2021, the Tripura State Pollution Control board has taken several initiatives including publication of Advertisement for recruitment to the vacant posts (One Junior Scientist and one Junior Environmental Engineer). However, due to change in recruitment policy of the State Government, the recruitment could not be done at that time. Now, the process of preparation of fresh Recruitment Rules as well as amendment of the existing rules have been completed from the side of TSPCB as per the new recruitment policy of the State Government and the said Recruitment Rules is under process for obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the recruitment Rules





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Annexure-2

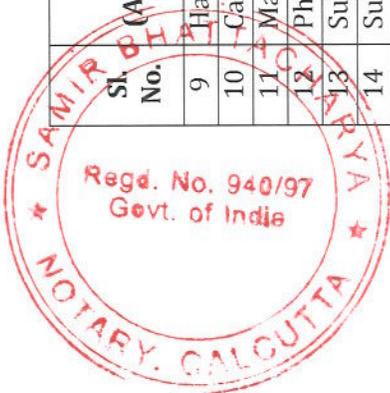
## LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee: Tripura State Pollution Control Board

PART I: Facility available for monitoring of environmental parameters (as on 30/11/2025):

S. No.	Parameters (As per Parameters notified under schedule I of EP Rules)	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
<b>A. Sample Matrix / Group of Water and Wastewater</b>				
<b>(a) Physical Tests</b>				
1	Temperature	Yes		
2	Colour	Yes		
3	pH	Yes		
4	Turbidity	Yes		
5	Conductivity	Yes		
6	Total Solids	Yes		
7	Total Dissolved Solids (TDS)	Yes		
8	Total Suspended Solids (TSS)	Yes		
<b>(b) Inorganic Tests</b>				
<b>(i) General &amp; Non-metallic</b>				
1	Alkalinity	Yes		
2	Chloride	Yes		
3	Cyanide	Yes		
4	Dissolved oxygen	Yes		
5	Nitrite nitrogen	Yes		
6	Nitrate nitrogen	Yes		
7	Ammonical nitrogen	Yes		
8	Fluoride	Yes		

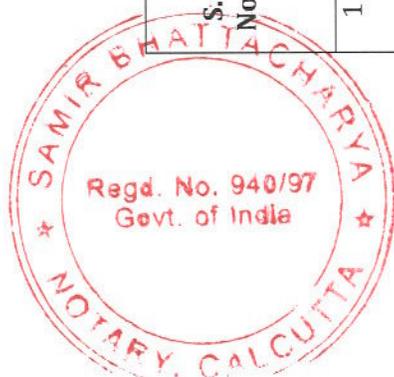
Sl. No.	Parameters notified under schedule I of EP Rules)	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
9	Hardness (Total)	Yes		
10	Calcium	Yes		
11	Magnesium	Yes		
12	Phosphate	Yes		
13	Sulphate	Yes		
14	Sulphide	Yes		
15	Total Residual chlorine (TRC)	Yes		
<b>(ii) Trace Metals Tests</b>				
1	Aluminium (Al)	Yes		
2	Arsenic (As) Total	Yes		
3	Barium	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
4	Boron	Yes		
5	Chromium (Cr) Hexavalent	Yes		
6	Chromium (Cr) Total	Yes		
7	Cadmium (Cd)	Yes		
8	Cobalt (Co)	Yes		
9	Copper (Cu)	Yes		
10	Iron (Fe)	Yes		
11	Lead (Pb)	Yes		
12	Manganese (Mn)	Yes		
13	Mercury (Hg)	Yes		
14	Nickel (Ni)	Yes		
15	Potassium (K)	Yes		
16	Sodium (Na)	Yes		
17	Vanadium (V)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
18	Zinc (Zn)	Yes		
19	Selenium (Se)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
<b>(c) Organics (General) and Trace Organics Tests</b>				
1	Biological Oxygen Demand (BOD)	Yes		



S. No.	Parameters notified under schedule I of EP Rules)	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
2	Chemical oxygen demand (COD)	Yes		
3	Oil & Grease	Yes		
4	Phenolic Compounds as C6H5OH	Yes		
5	Benzopyrene	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
<b>6</b>	<b>Pesticides</b>			
<b>6.a</b>	<b>Organochlorine Pesticides (OCPs) Tests</b>			
i	Aldrin	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard
ii	Alpha Endosulphan	No	24 Months	
iii	p,p'-DDT	No	24 Months	
iv	Alpha-HCH	No	24 Months	
v	Beta HCH	No	24 Months	
vi	Beta Endosulphan	No	24 Months	
vii	Gama-HCH	No	24 Months	
viii	o,p'-DDT	No	24 Months	
ix	p,p'-DDE	No	24 Months	
<b>6.b</b>	<b>Organophosphorus Pesticides (OPPs) Tests</b>			
i	Malathion	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard
ii	Methyl parathion	No	24 Months	
iii	Chlorpyrifos	No	24 Months	
iv	Dimethoate	No	24 Months	
v	Dieldrin	No	24 Months	
vi	Ethion	No	24 Months	
<b>(d)</b>	<b>Microbiological Tests</b>			
1	Total Coliform	Yes		
2	Faecal Coliform	Yes		
3	E.Coli	Yes		
4	Faecal Streptococci	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard
<b>(e)</b>	<b>Toxicological Tests</b>			



S. No.	Parameters notified under schedule I of EP Rules)	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / work awarded / outsourced)
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
<b>B. Sample Matrix / Group of Solid / Solid Waste</b>				
<b>(a) Soil / Sediment / Compost Tests</b>				
1	Cation Exchange Capacity (CEC)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
2	Electrical Conductivity (EC)	No	24 Months	
3	Organic carbon (Chemical Method)	No	24 Months	
4	pH	No	24 Months	
5	Soil moisture	No	24 Months	
6	Total nitrogen	No	24 Months	
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	No	24 Months	
<b>(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests</b>				
1	Corrosivity	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
2	Ignitability (Flash Point)	No	24 Months	
3	Loss on Drying at 105°C (% Moisture Content)	No	24 Months	
4	Loss on Drying at 550°C (% Organic Content)	No	24 Months	
5	pH	No	24 Months	
6	Organic carbon/matter (Chemical Method)	No	24 Months	
7	Calorific Value	No	24 Months	
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)	No	24 Months	
<b>C. Sample Matrix / Group of Analytes: Air</b>				
<b>(a) Ambient Air</b>				
1	Nitrogen dioxide as NO2	Yes		
2	Sulphur dioxide (SO2)	Yes		
3	Particulate matter (PM10)	Yes		
4	Particulate matter (PM2.5)	Yes		



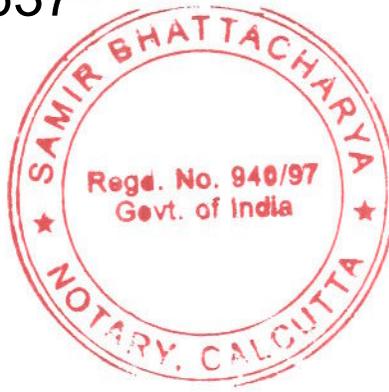
S. No.	Parameters notified under schedule I of EP Rules)	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
5	Carbon Monoxide	Yes		
6	Ozone	Yes		
7	Benzene	Yes		
8	Ammonia	Yes		
9	Metals in Particulate Matter, Pb	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB
10	Metals in Particulate Matter, As	No	24 Months	has taken necessary initiatives in this regard.
11	Metals in Particulate Matter, Ni	No	24 Months	
12	Particulate Benzo-a-Pyrene (BaP)	No	24 Months	
<b>(b) Stack Gas / Stationary Source Emission</b>				
1	Particulate Matter	Yes		
2	Sulphur Dioxide	Yes		
3	Carbon Dioxide	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB
4	Carbon Monoxide (NDIR based Method)	No	12 Months	has taken necessary initiatives in this regard.
5	Temperature	Yes		
6	Moisture	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB
7	Oxygen	No	12 Months	has taken necessary initiatives in this regard.
8	Oxides of Nitrogen	No	12 Months	
9	Halides (HCL/HF)	No	12 Months	
<b>(c) Noise Level</b>				
1	Ambient Noise level measurement (20 to 140 dB)	Yes		
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB
<b>(d) Meteorological Monitoring</b>				
1	Ambient Temperature	Yes		
2	Wind direction	Yes		
3	Wind speed	Yes		
4	Relative Humidity	Yes		
5	Mixing Height	Yes		



## PART II: Details of Laboratory Infrastructure (Instruments and Equipment) (as on 30/11/2025)

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
<b>A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes for parameters as per Schedule I of EP Rules</b>				
<b>a) Mandatory Requirements</b>				
1.	Portable / Pen type pH meter / pH strip	Yes		
2.	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes		
3.	Electrical Conductivity meter pen type	Yes		
4.	Flow meter / Physical flow measuring	Yes		
5.	GPS / Mobile with GPS app	Yes		
6.	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes		
7.	Thermometer	Yes		
8.	Stainless steel bucket with nylon rope and mug	Yes		
9.	Ground water level measuring device	No	24 Months	Specification finalization in under process.
10.	Scoop / shovel	Yes		
11.	Auger / core sampler	Yes		
<b>b) Optional Requirements</b>				
1.	Bottom Sampler / Depth sampler	No	12 Months	Specification finalization in under process.
2.	Chloroscope for residual chlorine	No	12 Months	Specification finalization in under process.
3.	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	No	12 Months	Specification finalization in under process.
4.	Ekman Dredge	No	12 Months	Specification finalization in under process.
<b>B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring</b>				
<b>a) Mandatory Requirements</b>				
1	Fine dust samplers PM2.5 (*4 Nos)	Yes		
2	Respirable Dust Sampler PM 10 (* 4 Nos)	Yes		





Sl. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
3	High Volume Sampler ( SPM ) ( 4 Nos)	Yes		
4	Handy Sampler with set of glass impingers (*2 Nos)	Yes		
5	Low Volume Sampler ( LVS)	Yes		
6	Tedler bags different sizes	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes		
8	Nitrogen Cylinder portable	No	12 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
9	Activated Charcoal tubes/Tenex	No	12 Months	
10	Barometer (Digital)	No	12 Months	
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	No	12 Months	
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	No	12 Months	
13	Monoblock type, rotary design vacuum pump	No	12 Months	
14	Orsat Apparatus	No	12 Months	
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	No	12 Months	
16	Stainless steel heated Sampling Probes with thimble holders short and long	No	12 Months	
17	Flue Gas analyzer	Yes		
18	Thermometer/ Thermocouple	Yes		
19	Calibrator for Noise Meters	Yes		
20	Digital Sound level ( Noise ) Metres	Yes		

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S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
21	Portable TOC Analyzer for emission monitoring.	No		The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
22	Polyurethane Foam PUF Sampler	No		
<b>b) Optional Requirements</b>				
1	Anemometer	Yes		
2	Weather Monitoring system	Yes		
3	Wind speed/wind direction monitor	Yes		
4	Continuous Ambient Air Monitoring System, Fixed	Yes		
5	Continuous PM10 Analyzer	Yes		
6	Continuous Ambient Air Monitoring System, Mobile	Yes		
7	Continuous PM2.5 analyzer	Yes		
8	Ambient Nitrogen Oxides (NO-NO2-NOx) Analyzer	Yes		
9	Ambient Ozone Analyzer	Yes		
10	Ambient BTEX Analyzer	Yes		
11	Multipoint Gas Calibration system	Yes		
12	Ambient Sulphur Dioxide analyzer	Yes		
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes		
14	Total Hydrocarbon analyzer	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
15	Ambient Ammonia analyzer	No	24 Months	
16	Zero Gas Generator	No	24 Months	
17	Synthetic Air Cylinder	No	24 Months	
18	Calibration Gas Cylinders, SO2, NO, CO, NH3, Benzene and Toluene One each with stainless steel Regulators	No	24 Months	
19	Continuous emission monitoring equipment	No	24 Months	
20	19 inch Rack mounting system for air analyzers	No	24 Months	
21	Dry Gas Meter	No	24 Months	
22	Diesel Exhaust analyzer	No	24 Months	



S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
23	Exhaust CO/HC analyzer with Sampling Probe	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
24	Automated Noise Monitoring System	Yes		
25	Integrating Sound level meter	Yes		
26	Continuous PM10& PM2.5 Monitoring Analyzer TEOM system	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
27	Top loading orifice kit for calibration of HVS	No	24 Months	
28	Permeation tubes (SO2, NO-NO2-NOx, NH3, BTX)	No	24 Months	
<b>C. List of Equipment required for processing of Environmental Samples:</b>				
<b>a) Mandatory Requirements</b>				
1	Accelerated Solvent Extraction) ASE (System	Yes		
2	Ammonia distillation assembly/TKN Analyzer	Yes		
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes		
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
5	Autoclave (*2 Nos)	Yes		
6	Bacteriological Incubators Stainless steel (*2 Nos)	Yes		
7	Bio safety cabinets	Yes		
8	BOD Incubators (2 nos.)	Yes		
9	Centrifuge	Yes		
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	Yes		
11	Cyanide Distillation Assembly (3)	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
12	Deep Freezer- Capacity 500 litre	Yes		
13	Laboratory Ball Mill Grinder	No	24 Months	The facility will be outsourced as and when required. However, the TSPCB has taken necessary initiatives in this regard.
14	Laboratory Grinder	No	24 Months	
15	Laminar Flow bench for Microbiological analysis	Yes		



S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
16	Magnetic Stirrer with heating system (*2 Nos)	Yes		
17	Mechanical Shaker	No	12 Months	Specification Finalized
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes		
19	Microbial culture refrigerator	Yes		
20	Microwave Digester with 16 vessels/ Hot Plate	No	12 Months	Specification Finalized
21	Muffle Furnace (*1 Nos), Range 1200 C	Yes		
22	Phenol distillation assembly (3)	No	12 Months	Specification Finalized
23	Plate counter, Manual/Automatic	Yes		
24	Digestion Chambers/ Fume hood	Yes		
25	Digital Thermometer & Humidity meter- All lab area	Yes		
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	Yes		
27	Filtration Assembly with vacuum pump	Yes		
28	Fluoride Distillation Assembly (3)	No	12 Months	Specification Finalization Process going on.
29	Arsenic / Fluoride Glass Distillation assemblies	Yes		
30	Glass Double Distillation Assembly /Water Purification System	Yes		
31	Heating mantles (2 nos.)	Yes		
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes		
33	Thermo Hygrometer	Yes		
34	Imhoff Cone	No	12 Months	Specification Finalization Process going on.
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes		
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes		

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S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
37	Rotary Evaporator (Buchi type) with water recirculating chiller	No	12 Months	Specification Finalized.
38	Separating funnel shaker	Yes		
39	Soxhlet Apparatus	No	12 Months	Specification Finalization Process going on.
40	Solid Phase Extraction (SPE) / SPME Extraction system	No	12 Months	
41	Thermometer (Alcohol)	No	12 Months	
42	Dry & wet bulb Thermometer	No	12 Months	
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No	12 Months	
44	Ultra sonic water bath- Capacity 3 litre	Yes		
45	Water Bath with temperature control (*2 Nos)	Yes		
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No	12 Months	Specification Finalization Process going on.
<b>D. Analytical Instruments at Environmental Laboratories</b>				
<b>a) Mandatory Requirements</b>				
1.	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	Yes		
2.	Binocular Stereo Zoom Microscope	Yes		
3.	Bomb Calorimeter	No	12 Months	Specification Finalization Process going on.
4.	BTX Analyzer with BTX calibrator	Yes		
5.	Colony counter	Yes		
6.	Conductivity meter- 2 nos.	Yes		
7.	Environment conditioning chamber	Yes		
8.	Digital Burettes- 50 ml*2, 100 ml*2	Yes		
9.	Dissolved Oxygen Meter (Bench model)	Yes		
10.	Flame Photometer	Yes		

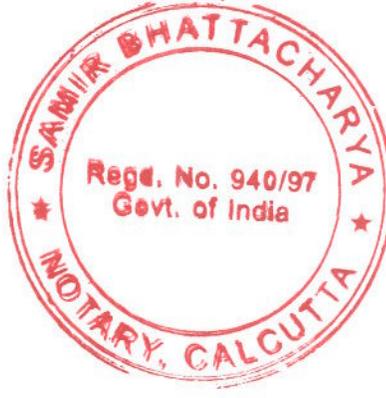


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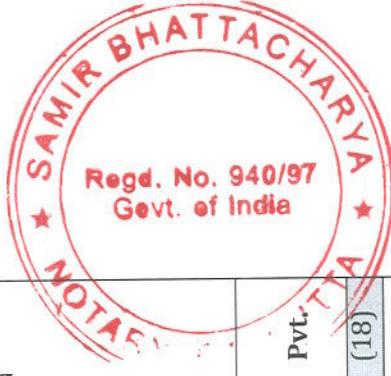
S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
11.	Flash Point Apparatus	No	12 Months	Specification Finalization Process going on.
12.	Gas Chromatograph Mass Spectrometer	No	12 Months	Specification Finalization Process going on.
13.	High Performance Liquid Chromatograph (HPLC)	No	12 Months	Specification Finalization Process going on.
14.	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	12 Months	Specification Finalization Process going on.
15.	Ion Chromatograph Anion & Cations	No	12 Months	Specification Finalization Process going on.
16.	Methane and Non Methane (NMHC) Analyzer	No	12 Months	Specification Finalization Process going on.
17.	Microscope – 100x	Yes		
18.	Microscope Binocular Research	Yes		
19.	CO (NDIR based) Analyzer	No	12 Months	Specification Finalization Process going on.
20.	Nephelometer (Turbidity Meter)	Yes		
21.	pH-Meter with combined electrode (3 point)- 2 nos.	Yes		
22.	Specific ion Analyzer with ion selective electrodes	No	12 Months	Specification Finalization Process going on.
23.	Spectrophotometer Visible (Portable)	Yes		
24.	TKN Analyzer semi-automatic with aluminum block digester	Yes		
25.	UV-Vis Spectrophotometer	Yes		
26.	Moisture Content Analyzer	No	12 Months	Specification Finalization Process going on.
<b>b) Optional Requirements</b>				
1	Automatic Titration Assembly	No	12 Months	Specification Finalization Process going on.
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	No	12 Months	Specification Finalization Process going on.
3	EDXRF Analyzer/WDXRF Analyzer	No	12 Months	Specification Finalization Process going on.
4	Fourier-transform infrared Spectrometer (FTIR)	No	12 Months	Specification Finalization Process going on.
5	Flocculator (Jar testing apparatus)	No	12 Months	Specification Finalization Process going on.
6	Toxic Gas Analyzer	No	12 Months	Specification Finalization Process going on.
7	Organic Halogen (AOX/TOX) Analyzer	No	12 Months	Specification Finalization Process going on.

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced )
8	TOC Analyzer	No	12 Months	Specification Finalization Process going on.
9	High Resolution Mass Spectrometer (HRGC-HRMS)	No	12 Months	Specification Finalization Process going on.
10	Inductively Coupled Plasma Mass Spectrometer (ICP-MS)	No	12 Months	Specification Finalization Process going on.
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No	12 Months	Specification Finalization Process going on.



## PART III: DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P &amp; CP) ACT, 1974 (as on 30.11.2025)

Laboratory established by the Board, as per Section 17 (2) of Water Act - Nos.	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories (in months)		Time line required for notification of Laboratories given in column No. (3)		No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories		NABL Accreditation		EPA Recognition		No. of State Water Laboratories 52(1)
	(2)	(1)	(3)	(4)	(4)	(3)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	
3	Nil	Nil	3	12 Months	3	Nil	3	Nil	Nil	Nil	Nil	Nil	12 Months	-	21	-	Nil	Nil	Nil	Nil	Nil



Note: The Tripura State Pollution Control Board has engaged an Agency to facilitate the TSPCB for obtaining the NABL Accreditation and the other relevant works is under progress. Further, the TSPCB is also procuring the additional Laboratory Equipment for its Laboratories in phased manner.



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**PART V: DETAILS OF LABORATORIES PARTICIPATED ON ANALYTICAL QUALITY CONTROL & QUALITY ASSURANCE (AQC & QA) CONDUCTED BY CPCB IN RESPECT OF WATER QUALITY PARAMETERS**

S. No.	Name of the Laboratory with address	No. of Parameters in AQC & QA Exercise			Number of Parameters Attempted			% Parameters Successful					
		33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise
1													
2													
3													
4													
5													
6													

Not Participated Yet.

**Note:** 33<sup>rd</sup> Exercise (Metals) held in 2020-2021,  
 34<sup>th</sup> Exercise (General and Physico-Chemical parameters) held in 2021-  
 2022 35<sup>th</sup> Exercise (Pesticides) held in 2023  
 36<sup>th</sup> Exercise (General and Physico-Chemical parameters) held in 2023-2024

Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row as given at S.No. 1,2, 3 ...., above, as applicable.



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**PART VI: DETAILS OF LABORATORIES PARTICIPATED ON PROFICIENCY TESTING (PT) PERFORMANCE**  
(Information to be given for last 3 years)

S. No.	Name of Laboratory with address	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
1.		2022		Not Participated Yet.		
		2023				
		2024				
2.		2022				
		2023				
		2024				
3.		2022				
		2023				
		2024				

**Note:** Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row



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